NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1384/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES:

Mitcon Consultancy & Engineering Services Pvt. Ltd.

V/s.

MV Sugar and Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

II BHARAT Africator Respondent

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ZIBY

Telesh Dented

Associates

Presed Sementar Petitian

ORDER

CP No.1384/I&BP/NCLT/MB/MAH/2017

For the parties have reported that settlement is likely to happen, list this matter on 19.12.2017 for reporting settlement.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)